

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 238 OF 2015
APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015 AND
APPEAL NO. 12 OF 2016

Dated: 1st April, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

APPEAL NO. 238 OF 2015

In the matter of:

Gujarat Granito Manufacturers Association **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran for R-2 & R-3

APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015

In the matter of:

Essar Power Gujarat Ltd. **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran R-2 & R-3

APPEAL NO. 12 OF 2016

In the matter of:

Essar Oil Ltd. **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : --

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran for R-2 & R-3

ORDER
(ON BEING MENTIONED)

The learned counsel, Ms. Sakie Jakharia appearing for the Appellant and the learned counsel, Ms. Ranjitha Ramachandran, appearing for the Respondent Nos. 2 & 3 submitted that, these matters were heard and reserved for judgments on 18.01.2019.

Further, they submitted that, due to subsequent development, they wish to make further submissions in these matters.

Submissions made by the counsel for both the parties, as stated supra, are placed on record.

List these matters for further hearing on **23.04.2019**, as requested.

(Ravindra Kumar Verma)
Technical Member

vt/ss

(Justice N. K. Patil)
Judicial Member